

[English]

MR. CHAIRMAN : Please sit down. It is under Rule 377, not for discussion. Please resume your seats. It is simply under Rule 377. Now, Shri Krishna Iyer.

SHRI HARISH RAWAT : Kindly direct the Minister to make a statement on this.

(Interruptions)

SHRI SOMNATH CHATTERJEE : It is a common demand.

(ix) Licence to the Bangalore Water Supply and Sewerage Board for setting up Wireless Communication System

SHRI V. S. KRISHNA IYER (Bangalore South) : The Bangalore Water Supply and Sewerage Board had requested the Wireless Adviser, Government of India, New Delhi, to grant a licence to establish a VHF communication for their activities. The Government of India on 16-11-85 intimated (Ministry of Communication) that they agree in principle to grant a licence to establish and maintain wireless telegraph stations at such locations and with such wireless equipment as indicated. The frequency allotted is 70.3(MHZ). The same frequency is also allotted to Chief Conservator of Forests. In the meanwhile, the BWSSB have placed order with B.E.L., Ghazibad for supply of wireless equipment. Now the Ministry of Communication is to grant licence and confirm the frequency of 70.3 MHZ allotted to the Bangalore Water Supply and Sewerage Board.

In view of the critical water Supply position in the Bangalore City, the wireless communications is a necessity and therefore, the Ministry of Communications (W.P.C. Wing) has to grant licence for setting up wireless communication and to confirm the frequency of 70.3 MHZ immediately.

13.55 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS

—Contd.

[English]

MR. CHAIRMAN : Now, we will take up the Motion of Thanks on the President's Address.

DR. A. KALANIDHI (Madras Central) : Mr. Chairman, I would like to thank you for having given me an opportunity to speak on the Motion of Thanks on the President's Address, on behalf of the DMK Party. Though the President's Address is a customary one, it has not reflected the policy of the Government *in toto*. Probably they have got something reserved to be announced in the Budget.

Sir, from the policy spelt out by the President, I think, the Government has deviated or drifted towards the capitalist path and not towards the socialist path that had been advocated by Pandit Jawahar Lal Nehru. It has been mentioned in the President's Address at page 2 that there is religious fundamentalism and fanaticism. I want to point out that not only there is religious fundamentalism and fanaticism but also linguistic fanaticism existing in this country. Though 15 languages are included in the VIII Schedule of the Constitution, but still the only language that enjoys the privilege is Hindi on which you spend maximum amount of money and you never have any interest to improve other languages. Now Hindi is imperialising not only in direct form, indirect form but in all the forms and is entering into non-Hindi speaking belts, which is causing anxiety for us. We do not want to place and more trust in the assurances given by the late Prime Ministers. We only request that English should be made the official language for all purposes and it should be included in the Constitution. If necessary, the Constitution should be amended that aspect.

Another thing is about the education policy. The President has mentioned about uniform education policy. You have allowed mushroom growth of polytechnics, engineering colleges, medical colleges and you have allowed capitation fee. Now how are you going to expect uniform education